

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
OA NO.562/2004
Monday this the 5th day of March, 2007.

CORAM: HON'BLE MRS. SATHI NAIR, VICE CHAIRMAN
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

S.C. Selvam,
working as Points Man 'A',
Podannur, Coimbatore-23
residing at Door No.16/79,
Selvam, Saraswathi Illam,
(Rajarajeshwari Nagar),
Sreenivasa Nagar, Pothannur,
Coimbatore.

... Applicant

By Advocate Mr. M. K. Chadra Mohan Das

V/s.

1. The Divisional Railway Manager,
Southern Railway, Palakkad.
2. The Divisional Personnel Officer,
Southern Railway, Palakkad.
3. The Senior Divisional Operating Manager,
Southern Railway, Palakkad.
4. Sri Vijayan, Assistant Guard,
Southern Railway, Shornur.
5. Sri Rajagopal, Assistant Guard,
Southern Railway, Shornur.
6. Sri R. Rathinam, Goods Guard,
Southern Railway, Erode
7. Sri U. Kunhimon, Goods Guard,
Southern Railway, Palakkad.
8. Sri C. Sadasivan, Goods Guard,
Southern Railway, Erode.

... Respondents

By Advocates Ms. Suvitha for Mrs. Sumathi Dandapani Sr
Ms. P. K. Nandini (R 1-3)
Mr. Rajan (R 4-7)

The application having been heard on 5.3.2007 the Tribunal delivered the following on the same day:

Hon'ble Mrs. Sathi Nair, Vice Chairman

(ORDER)

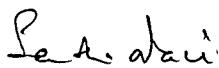
Applicant's counsel was present in the Court last on 28/7/2006.

Since then he has been off and on seeking adjournment through various representatives. On the last date of hearing the counsel for applicant had been represented and the case had been adjourned subject to payment of cost and it was given to understand that the matter will be heard finally on 5/3/2007. Today also there is no appearance for the applicant and the cost has not been paid as yet. We have no option but to conclude that neither the applicant nor his counsel is interested in pursuing his case.

OA is dismissed for non-prosecution.

Dated this Monday the 5th day of March, 2007.


GEORGE PARACKEN
JUDICIAL MEMBER


SATHI NAIR
VICE CHAIRMAN

abp